

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

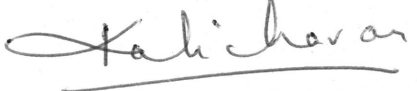

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kalicharan	Director	
2.	Mr. Ajit Anekar Mr. Sayar Thakkar V/b Avin's legal.	Advocate for petitioner.	

ORDER

CP No.31/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present. One of the Director is present in person.
2. Due to shortage of time the arguments cannot be completed, hence the matter is adjourned to **31.03.2017**. Date is duly communicated to the other side. (F.O.B.).

02.03.2017.

sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)